

DIVISION BENCH

O-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/662(KB)2018

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th April, 2021, 10:30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | STATE BANK OF INDIA Vs. M/S SRI BALAJI LOGS PRODUCTS PVT. LTD. | | |
| Under Section | IBC under Sec 7 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

COUNSELS APPEARED PHYSICALLY AND/OR THROUGH VIDEO CONFERENCE :

Mr. Akash Sharma, Advocate - For the suspended Board of Directors

Ms. Urmila Chakraborty, Advocate – For the Resolution Professional
Mr. Awadhesh Kumar Rai, Advocate

ORDER

The Ld. Counsel for the Suspended Board of Directors is present. The Ld. Counsel for the Resolution Professional is present.

List the matter for further consideration on 6th July, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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